

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 245 of 2015 & IA No. 398 of 2015

Dated: 21st December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**The Tata Power Company Ltd. (D) Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

Post this Appeal as well as IA for hearing on **12th January, 2016**.

Rejoinder, if any be filed by the appellant within two weeks from today.

**(T. Munikrishnaiah)
Technical Member
rkt/sh**

**(Justice Surendra Kumar)
Judicial Member**